

Name of corporate debtor: KERALA HOUSING FINANCE LIMITED; Date of commencement of CIRP: 18/09/2019; List of creditors as on: 23/12/2020														
List of operational creditors (Other than Workmen and Employees and Government dues)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any *
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	MATHAI V K	28/12/2019	319,200.00	319,200.00	Rent for the building occupied by CD	Nil	Nil	No	Nil	Nil	Nil	Nil	319,200.00	
2	SANDHYA V. SHENOY	28/12/2019	77,504.00	77,504.00	Rent for the building occupied by CD	Nil	Nil	No	Nil	Nil	Nil	Nil	77,504.00	
3	BABU POTHEN / ANNIE BABU POTHEN	28/12/2019	125,994.00	125,994.00	Rent for the building occupied by CD	Nil	Nil	No	Nil	Nil	Nil	Nil	125,994.00	
4	K.B. CHACKO / ROBIN JACOB	25/11/2019	466,000.00	466,000.00	Rent for the building occupied by CD	Nil	Nil	No	Nil	Nil	Nil	Nil	466,000.00	
5	JOHN THOMSON	15/10/2019	76,500.00	76,500.00	Rent for the building occupied by CD	Nil	Nil	No	Nil	Nil	Nil	Nil	76,500.00	

\* Claims are taken based on the claim forms submitted by the Building owners. Records of the corporate debtor are with Police custody/ Crime branch/ Courts and efforts were made by the RP to obtain the records, however the Court dismissed the petition filed by the RP stating that the investigation of the case was in initial stage and releasing of documents to the interim custody of the RP would cause obstruction to the ongoing investigation. Therefore, RP could not verify the claim with the records of the CD.